

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|--------|--|--|------------------------|
| 1. | I.A. No. 103 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026 | Alpesh Vasudev Gandhi & Ors Vs. Vinodkumar S. Shah Liquidator of ALPS Leisure Holidays Pvt. Ltd. | Harjot Singh Kassowal |
| 2. | I.A. No. 104 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026 | Shri Rajat Kumar Bhalotia & Anr. Vs. Sai Tech Medicare Private Limited & Ors. | Sagar Aggarwal |
| 3. | I.A. No. 186 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026 | Rakesh Kumar Wadhawan (Suspended Director) Vs. Abhay N. Manudhane | Nipun Gautam |
| 4. | I.A. No. 189 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026 | Adhunik Meghalaya Steels Private Limited Vs. IL&FS Financial Services Limited | Swarnendu Chatterjee |

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